

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.02
C.P. (IB)No.24/BB/2021

IN THE MATTER OF:

M/s. Cineline India Limited ... Petitioner
v.

M/s. Newbridge Business Centre Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN

HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Shraddha Swarup

ORDER

Heard Ms. Shraddha Swarup, learned Counsel for the Petitioner, through Video Conference and none appeared for Respondent. Post the case on **12.08.2021.**

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.07.2021
Shruthi